

INVESTIGATION OFFICER UNDER THE SARAL PRATY OFFENCE
 IN THE POSITIVE SCHEME FOR MERIT ACCOUNT IN STATE BANK OF
 INDIA

8-3-17

In the Court of A.C.J.M. III W.S.

Sl. No.	Name of Parties	Address	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in the account number (To be read in by the District Judge) before proceeding this process on the (State Bank of India) with applicable commission after filing up the prescribed Criminal Report slip. The details of the Scheme and Charges and forms are given in this (website)

10/10/2017

10/10/2017

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

SP - 2/3/17

In the Court of

C J M Barbedly

Case No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be fixed in by the District Judgeship before uploading this performa on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

NIL

Chief Judicial Magistrate
BARBILLY

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[Handwritten text]

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAJ PETTY OFFENCE
FINE DEPOSIT SCHEME / POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

08/13/17

In the Court of ACM

Sl. No.	Name of Person	Section/Act	Police Station / Proposed fine	Remarks

The proposed
fine may be
deposited in
account number
(To be
filled in by the
District
Judgeship before
uploading the
reports of such
bank of India
along with
application when
commissioner then
fills up the
prescribed
Form (The details
of the offence
and charges
and the
amount of fine
to be
deposited)

BY ACM
ALOK KUMAR
BARNAL

NIL

In the Court of Chief Justice

8-3-12

Sl. No.	Name of Parties	Section/Act	Police Station / Department	Fine	Remarks
					The proposed fine may be deposited in <u>MLA</u> account number <u>111</u> to be paid up by the District Judge's office before uploading the particulars of the website of State Bank of India along with application and commission and <u>MLA</u> to the prescribed authority and <u>MLA</u> of the State and <u>MLA</u> forms and <u>MLA</u> available on the website.

Chief Judicial Magistrate-II
Bareilly

(Signature)

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE AND DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of _____

Sl. No.	Name of Parties	Sect/Wact	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in account number _____ (to be filed in by the District Judge) before uploading this form on the website of State Bank of India along with applicable commission after filling up the prescribed form (Details of the Scheme and Charges) and forms are available on this website)

11/13 - 12/13
 100/-


7 - 0792/15
 12/13/14/15


12/00.00.00

In the Court of **A.C. J. m VII** **12-11-06** **01/3/17**

Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
					The proposed fine may be deposited in account number (To be filled in by the District Judge) before presenting this programme on the website of State Bank of India along with applicable commissioner after filing up the prescribed challan/Deposit slip. (The details of the Scheme and Challan forms are available on the website)
					NIL
					5179 2/17 4.07 12/11/06

(Handwritten signature)

**OFFICE OF THE CHIEF EXECUTIVE OFFICER (C.E.O.) UNDER THE SABAL PATTY OFFICE
 (THE PATTY OFFICE) ACCOUNT IN STATE BANK OF
 INDIA)**

7.3.17

Sl. No.	Particulars	Amount	Account Number	Remarks
1.	AMT 3000	10000	3000	AMT 3000
2.	AMT 1000	10000	3000	AMT 1000
3.	AMT 1000	10000	3000	AMT 1000



the proposed
 rate may be
 deposited in
 account number
 3000 to be
 used in by the
 District
 Judgeship before
 applying this
 proforma on the
 website of State
 Bank of India
 along with
 applicable
 commission after
 filing up the
 prescribed
 proforma
 Christian
 and (The details
 of the Scheme
 and Chapter
 forms are
 available on the
 website)

11-08/03/2017

J. M. Fendur B
In the Court of

Sl. No.	Under	Section/Act	Department	Proposed	Remarks
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The proposed fine may be deposited in _____ (To be filled in by the District Judge) before approaching this court for the purpose of this writ. The details of the Scheme and Chaitan forms are available on the website.

Sl. No.	Under	Section/Act	Department	Proposed	Remarks
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श्री विवेक शर्मा
कॉन्सल्टेंट

श्री - जयशंकर
श्री - जयशंकर

M.K.